



भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India

DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
RECOVERY CELL  
EASTERN REGIONAL OFFICE  
E-mail: [recoveryero@sebi.gov.in](mailto:recoveryero@sebi.gov.in)

Tel: 033-23023000  
SEBI Ref. No.: 1420/7967/2024

**ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS**

**Attachment Proceeding No. 12891 & 12892 of 2024**

**Certificate No. RC7967 of 2024**

Principal Officer/ Chairman & Managing Director/ CEO,  
All the Banks in India, All the Mutual Funds in India &  
NSDL/CDSL, Mumbai

- Whereas Recovery Certificate No. **RC7967 of 2024 dated September 4, 2024**, has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of **Rs. 5,71,000/- (Rupees Five Lakh Seventy-One Thousand Only)**, along with further interest, all costs, charges and expenses etc., against **Adhunik Contractors Private Limited (PAN: AAGCA9909H) ["Defaulter"]** in the matter of Illiquid Stock Options and the same was due in respect of the said certificate.
- And whereas, the Notice of Attachment in the above proceedings were issued attaching the Bank accounts, Demat accounts & Mutual Fund Folios of the Defaulter.
- And whereas, SEBI has recovered the entire amount, which includes interest and costs from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
- In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts & Mutual Fund Folios of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
- If the defaulter is not having any type of account/folios with you, the same need not to be informed to SEBI.
- This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Kolkata this **14<sup>th</sup> day of August, 2026**.

SEAL



Copy to:

**Adhunik Contractors Private Limited**

**Address - 1641, Manick Tala, Main Road, Mani Square Mall, 7<sup>th</sup> Floor, Room No. 7E, E.M Bypass, Kolkata, West Bengal-700107**

*Ayan*

**RECOVERY OFFICER**

**अयन मुखर्जी / Ayan Mukherjee**  
बसुली अधिकारी एवं उप महाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
पूर्वी प्रादेशिक कार्यालय / Eastern Regional Office  
कोलकाता / Kolkata